

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2190 of 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

**Southern Power Distribution Company of Telangana
Limited** **Appellant(s)**

Versus

Telangana State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Rakesh Kumar Sharma

Counsel for the Respondent(s) :

ORDER

Appellant's counsel seeks time.

Finally, four weeks' time is granted to cure the defects failing which appeal shall stand dismissed without reference to Bench.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK